

## NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that :

### I

On 19-04-2018 and 20-04-2018, the **Hon'ble Kum. Justice Nutan D. Sardesai**, will not be available for judicial work.

### II

**On 19-04-2018 and 20-04-2018**, urgent mentioning and placing of the matters pertaining to the Court presided over by **the Hon'ble Kum. Justice Nutan D. Sardesai**, is allowed before the Court presided over by the **Hon'ble Shri Justice C.V.Bhadang**.

By order

Sd/-

Panaji-Goa  
Date: 18<sup>th</sup> April, 2018

(Kiran A. Bagi)  
**Registrar (Judicial)**